

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO:II**

**SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL  
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 09.07.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

|                                  |                                     |
|----------------------------------|-------------------------------------|
| TRANSFER PETITION NO.            |                                     |
| COMPANY PETITION/APPLICATION NO. | CP(IB) No.14/7/HDB/2020             |
| NAME OF THE COMPANY              | Pasiyam Technologies India Pvt Ltd  |
| NAME OF THE PETITIONER(S)        | Nune Chiranjeevi Nagaraju & another |
| NAME OF THE RESPONDENT(S)        | Pasiyam Technologies India Pvt Ltd  |
| UNDER SECTION                    | 7 of IBC                            |

**Counsel for Petitioner(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
|                        |             |                        |           |

**Counsel for Respondent(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
|                        |             |                        |           |

**ORDER**

No one appeared for the FC. Even on the last two occasions none appeared for the FC. It appears that the Financial Creditor is not interested to pursue the matter. Hence the petition stands dismissed for want of prosecution with liberty to Financial Creditor to revive the petition in case of difficulty.

-SCL-

**MEMBER (TECHNICAL)**

-SCL-

**MEMBER (JUDICIAL)**

Karim